

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION NO.195/98.

Thursday, this the 23rd day of December, 1999.

Coram: Hon'ble Shri Justice Ashok Agarwal, Chairman,
Hon'ble Shri B.N.Bahadur, Member(A).

K.Rajendran,
Youth Officer,
N.S.S. Regional Centre,
1221/B/1, Wr. Paranjpe Road,
Pune - 411 004.
(By Advocate Ms.Shilpa Kharbhari)
Vs.

...Applicant.

1. The Secretary,
Union of India,
Ministry of Human Resources Development,
Department of Youth Affairs & Sports,
Shastri Bhavan,
New Delhi - 110 001.
2. The Under Secretary,
Government of India,
Ministry of Human Resources
Development (Department of
Youth Affairs & Sports,
Shastri Bhavan,
New Delhi - 110 001.

(By Advocate Shri V.S.Masurkar)

...Respondents.

: O R D E R (ORAL) :

(Per Shri Justice Ashok Agarwal, Chairman)

The respondents have filed M.P. 548/99 in which inter alia it is pointed out that applicant vide order dt. 3.12.1998 has been promoted to the post of Assistant Programme Adviser (Group 'A' Gazetted) in the scale of pay of Rs.10000-325-15200 and has been posted at Thiruvanthapuram. According to the respondents the grievances of the applicant are therefore met after issuance of the aforesaid promotion order. ~~A~~ Government Office Order dt. 3.12.1998 has been annexed to make good the said averment. In our view, with the aforesaid

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ORIGINAL APPLICATION NO. 192/98.

Thursday, this the 23rd day of December, 1999.

Court: Hon'ble Shri Justice Ashok Agarwal, Chairman,
Hon'ble Shri B.N. Bahadur, Member(A).

K. Rajendran,
Youth Officer,
N.S.S. Regional Centre,
1221/B1, W. Paranjpe Road,
Pune - 411 004.
(By Advocate M.S. Shilpa Kharbhar)

...Applicant.

1. The Secretary,
Union of India,
Ministry of Human Resources Development,
Department of Youth Affairs & Sports,
Shastri Bhawan,
New Delhi - 110 001.

2. The Under Secretary,
Government of India,
Ministry of Human Resources
Development (Department of
Youth Affairs & Sports,
Shastri Bhawan,
New Delhi - 110 001.

(By Advocate Shri V.S. Marwaha)

...Respondents.

ORDER (ORAL) :

(Per Shri Justice Ashok Agarwal, Chairman)

The respondents have filed M.P. 243/99 in which inter alia it is pointed out that applicant vide order dt. 3.12.1998 has been promoted to the post of Assistant Programme Adviser (Group 'A' Caste) in the scale of pay of Rs.10000-325-12500 and has been posted at Thiruvananthapuram. According to the respondents the grievance of the applicant are therefore met after issuance of the aforesaid promotion order. A Government Office Order dt. 3.12.1998 has been annexed to make good the said averment. In our view, with the aforesaid

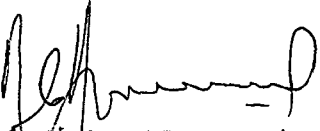
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promotion order, the prayers made in the present OA have been fully met. The present OA, in the circumstances, no longer survives, the same is accordingly disposed of with no orders to costs.

B. N. Bahadur

(B. N. BAHADUR)

MEMBER (A)


(ASHOK AGARWAL)
CHAIRMAN.

B.